

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

THIRTY-SEVENTH REPORT

(Presented on 7.05.2007)

The Business Advisory Committee held a sitting on Thursday, the 3rd May, 2007.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The National Institutes of Technology Bill, 2007, as passed by Rajya Sabha. <i>(Consideration and passing)</i>	2 hours
(2) The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2006. <i>(Consideration and passing)</i>	2 ½ Hours
(3) The Mizoram University (Amendment) Bills, 2007, after it has been passed by Rajya Sabha <i>(Consideration and passing)</i>	1 hour

3. The Committee also recommend that discussions under Rule-193 on the following subjects may be held:-

(i) Global Warming	[May be taken up on Tuesday, the 8 th May, 2007]
(ii) Harmonious relations amongst the three organs of the State	[May be taken up on Monday, the 14 th May, 2007]
(iii) Price Rise.	[May be taken up on Tuesday, the 15 th May, 2007]

NEW DELHI;
3rd May, 2007
Vaisakha 13, 1929 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee.